

प्रयोजन के लिए निगम को 1.20 करोड़ रु० की राशि दी गई थी। निगम द्वारा 3446 मकानों का निर्माण किया गया था और विस्थापित व्यक्तियों को बेच दिया गया था। 1.26 करोड़ रुपये का ऋण ब्याज सहित वसूल किया जा चुका है।

### Reviewing of Working of MRTP Act 1969

190. DR. SUBRAMANIAM SWAMY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are reviewing the working of the MRTP Act of 1969;

(b) whether Government have assessed the efficacy of this Act in prevention of monopoly houses growth; and

(c) the number of cases referred to the MRTP Commission during the last three years?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). The working of the MRTP Act, 1969 is constantly under review by Government. A High Powered Expert Committee was appointed by Government in June 1977 to go *inter alia* into the working

of the Act and recommend measures for the better administration and enforcement of its provisions. The recommendations made by this Committee are under Government's active consideration.

The underlying objective of the MRTP Act is not so much to prevent the growth of the houses covered by the Act, as to ensure that the operation of the economic system does not result in the concentration of economic power to the common detriment or be prejudicial to 'public interest'. This objective is sought to be achieved through regulation of proposals emanating from undertakings registered or registrable under the Act, for substantial expansion, or for the establishment of new undertakings, or for merger, amalgamation or takeovers. These proposals are subjected to close scrutiny in the light of the current socio-economic policies of Government and the criteria laid down in section 28 of the MRTP Act itself.

(c) During the calendar years 1978, 1979 and 1980, proposals of 9 undertakings as listed in the attached Statement were referred to MRTP Commission, under sections 21 & 22 of the Act.

### Statement

Sl. No.	Name of the Company	Section under which referred	Date of reference
1.	M/s Vulcan Laval Ltd.	21 (3) (b)	15-2-1978
2.	M/s Hindustan Ferodo Ltd.	22 (3) (b)	13-11-1978
3.	M/s Swadeshi Polytext Ltd.	21 (3) (b)	31-1-1979
4.	M/s Indian Oxygen Ltd.	22 (3) (b)	15-10-1979
5.	M/s Brooke Bond India Ltd.	22 (3) (b)	14-11-1979
6.	M/s Synthetics & Chemicals Ltd.	21 (3) (b)	24-6-1980
7.	M/s Alkali & Chemical Corporation of India Ltd.	21 (3) (b)	2-12-1980
8.	M/s National Organic Chemical Industries Ltd.	22 (3) (b)	2-12-1980
9.	M/s Rallis India Ltd.	22 (3) (b)	8-12-1980